

Olympics, 2012, thereby apart from assuaging the feelings of millions of people, send a strong message the world over, for upholding the noble ideals of the Olympic Movement. However, IOC has reiterated their earlier stand on the issue.

Aims and objectives of PYKKA

1084. SHRI UPENDRA KUSHWAHA :

DR. K.P. RAMALINGAM :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the aims and objectives of Pachayats Yuva Krida Aur Khel Abhiyan (PYKKA) and whether Government has achieved the intended aim and objectives, the details thereof;

(b) the details of sports infrastructure created in rural areas under PYKKA, State/UT-wise;

(c) the details of sports competition etc. conducted in rural areas during the last three years, sports-wise and how many sportspersons participated in those competitions;

(d) the measures taken for the growth of sports and sportspersons in rural areas; and

(e) how many sport camps were organized in rural and tribal areas to hunt sportsman/sportswoman of national calibre?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN) : (a) Aims of the PYKKA scheme are :

To encourage and promote sports and games among rural youth by providing them with access to basic sports infrastructure and equipment at the panchayat level, and opportunity to participate in sports competitions at the block and district levels, leading to further opportunities for talented sportsperson emerging from this process to receive advanced training and exposure, and participate and excel in state, national and international tournaments.

Objectives of the PYKKA scheme are :

(i) To provide universal access to sports in rural areas and promote a sports culture among both boys and girls;

(ii) To harness available and potential sporting talent among rural youth through a well designed competition structure from the block level;

(iii) To put in place effective mechanism to identify and nurture sporting talent in rural areas;

- (iv) To make focused efforts to give adequate training and exposure under existing schemes of the Ministry of Youth Affairs and Sports (MoYAS) and Sports Authority of India (SAI), to promoting sportspersons coming out of this process;
- (v) To promote both indigenous and modern games; and
- (vi) To create integration between the competition structure right from the panchayat level through to the National level in order to facilitate exponential growth in the number of high performing sportspersons.

Achievements of aims and objectives of the PYKKA scheme: Grants-in-aid under the PYKKA scheme is provided to States/UTs for development of playfields in all the village and block panchayats in a phased manner and conduct of annual sports competitions including tribal areas across the country. The annual sports competitions provide a huge base for talent identification besides opportunity of sports participation to rural youth. 51,633 Village/block panchayats have been covered under the PYKKA Scheme, for the last three years (2008-09 to 2010-11) and current financial year upto 29.02.2012. Annual sports competitions are conducted at block, district, state and national level. More than 43 lakh rural men and women participated in the annual sports competitions held in 2010-11.

(b) The State-wise details of number of village panchayats and block panchayats covered under the PYKKA scheme for playfields development are given in Statement-I (*See below*).

(c) Rural sports competitions are conducted annually at block, district, state and national level. Women Championship are conducted at district, state and national level. North East Games are organized at district, state and national level. The State-wise details of number of participants in the annual sports competitions held from 2008-09 to 2010-11 are given in the Statement-II (*See below*).

(d) and (e) As stated in reply to part (a) and (c) of the question.

Statement I

State-wise coverage of village panchayats and block panchayats under PYKKA for the last three years 2008-09 to 2010-11 and current year upto 29.02.2012.

Sl.No.	Name of the State/UT	Coverage of village/block panchayats under PYKKA scheme	
		No. of village panchayats	No. of block panchayats
1	2	3	4
1.	Andhra Pradesh	6570	339
2.	Arunahcal Pradesh	1065	96

1	2	3	4
3.	Assam	333	22
4.	Bihar	847	53
5.	Chhattisgarh	982	14
6.	Goa	19	04
7.	Gujarat	1975	44
8.	Haryana	1857	36
9.	Himachal Pradesh	1296	32
10.	Jammu and Kashmir	413	14
11.	Jharkhand	403	21
12.	Karnataka	1694	54
13.	Kerala	200	30
14.	Madhya Pradesh	4608	62
15.	Maharashtra	5441	70
16.	Manipur	79	04
17.	Meghalaya	166	16
18.	Mizoram	409	13
19.	Nagaland	660	30
20.	Orissa	1869	93
21.	Punjab	3699	42
22.	Rajasthan	869	24
23.	Sikkim	96	60
24.	Tamil Nadu	1261	38
25.	Tripura	936	36
26.	Uttar Pradesh	9696	164
27.	Uttarakhand	2250	29
28.	West Bengal	335	33

1	2	3	4
	UTs		
29.	Andaman and Nicobar Islands	60	06
30.	Lakshadweep	02	09
31.	Pondicherry	50	05
	TOTAL	50,140	1,493

Statement - II

State-wise details of participants in the annual sports competitions held under PYKKA during 2008-09, 2009-10 and 2010-11.

SI.No.	Name of the State/UT	2008-09	2009-10	2010-11*
1	2	3	4	5
1.	Andhra Pradesh	1,34,097	1,35,211	6,58,819
2.	Arunachal Pradesh	29,310	46,832	2,808
3.	Assam	1,39,900	#21	15,212
4.	A and N Islands	-	-	296
5.	Bihar	#143	#161	1,71,166
6.	Chhattisgarh	#134	88,885	1,00,400
7.	Chandigarh	-	-	1,368
8.	Delhi	-	-	8,183
9.	Dadar and Nagar Haveli	-	-	1,126
10.	Goa	#156	-	3,285
11.	Gujarat	#164	1,54,359	16,735
12.	Daman and Diu	-	-	933
13.	Haryana	#167	76,227	1,71,994
14.	Himachal Pradesh	5,140	21,329	45,215
15.	Jammu and Kashmir	-	-	60,484
16.	Jharkhand	#140	-	15,057
17.	Karnataka	#168	1,13,584	2,00,686
18.	Kerala	#149	1,75,487	64,900

1	2	3	4	5
19.	Madhya Pradesh	#159	1,48,303	2,06,582
20.	Maharashtra	#166	2,05,749	3,22,073
21.	Manipur	-	#190	7,657
22.	Meghalaya	-	-	35,586
23.	Mizoram	19,992	21,758	47,962
24.	Nagaland	-	22,253	28,421
25.	Orissa	64,367	64,896	2,43,540
26.	Puducherry	-	-	4,088
27.	Punjab	1,20,418	1,15,484	1,38,005
28.	Rajasthan	-	1,44,491	98,575
29.	Sikkim	-	15,568	2,497
30.	Tamil Nadu	#168	3,97,235	7,90,796
31.	Tripura	16,859	15,516	32,464
32.	Uttarakhand	-	16,723	1,45,825
33.	Uttar Pradesh	1,89,585	3,02,708	5,79,690
34.	West Bengal	#86	65,773	92,326
35.	Delhi	#51	-	-
TOTAL		7,21,519	22,48,944	43,14,754

*This includes participants of rural, inter-school, north east and women competitions;

\$ Only participants of national level competitions.

(-) - Nil

Sponsorship of Dow Chemicals

1085. SHRI BAISHNAB PARIDA :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether it is a fact that the Dow Chemicals is associated with the London Olympics;

(b) whether Government has taken up the issue with the International Olympic Committee to cancel the sponsorship of Dow Chemical for the London Olympics; and

(c) if so, the reaction of the IOC to the request?